

MINUTES OF EFC NO. 02 of AM13 DATED 17.5.2012

Meeting No. 02 of AM13 of EXIM Facilitation Committee (EFC) was held on 17.5.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

- | | | |
|----|----------------------------|--------------------|
| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri K.K. Sinha, IA | DIPP |
| 3. | Ms. Shubhra, Jt.DGFT | DGFT |
| 4. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 5. | Sh. D.C. Katoch, FTDO | DGFT |
| 6. | Representative from MHA | |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 174 Cases)

3.1 Following **44 (Forty four)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	Clf Value (Rs. Lakhs)	Decision
ART-I (AHD&F)						
	11	Aqua Arena Enterprises, Mumbai 01/53/8/441/AM12/A-53/IC	5.12.2011	Ornamental Fish-- -4,66,500 Nos.	100.3	Approved 275,000 Nos. Ornamental Fishes as per recommendations of D/o AHD&F conveyed vide letter dated May 2012 The case may also be placed before PRC for stock & sale.
	18	Bhagyalaxmi Dairy Farms P Ltd., Pune 01/53/8/540/AM12/B-26/IC	25.1.2012	3301 Nos. Cow Semen	8.69	Approved 3300 Nos. as per the recommendations of AHD&F conveyed vide .O.M. No.102-29/2012-Trade dated 7.5.2012.
	22	Lupin Ltd., Mumbai 01/53/8/660/AM-12/L-19/IC	13.03.2012	3480 Mice as the application	35.19	Approved as per the recommendations of AHD&F conveyed vide D/o AHD&F OM No.102-4/2012-Trade dated 7.5.2012.
	23	Venky's (India) Ltd., Maharashtra, 01/53/8/633/AM-12/V-22/IC	07.03.2012	14000 Nos. Specific pathogen free Grandparent Eggs Female & males	329.37	Approved as per the recommendations of AHD&F conveyed vide D/o AHD&F OM No.102-50/2012-Trade dated 7.5.2012.
	24	Ranbaxy Laboratories Ltd., Punjab 01/53/8/624/AM-12/R-42/IC	05.03.2012	200 nos of mice female & male	10.01	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-165/2011-Trade 17.5.2012.
	25	Asian Exports	06.03.2012	250 000 Pcs live	40.89	Approved 250 000

		Kolkata, 01/53/8/630/AM-12/A-79/IC		Ornamental Fish		Ornamental Fishes as applied by the firm subject to conditions imposed by the D/o AHD&F vide letter No.35029/6/2012-Fy(Trade) dated 12.4.2012.
26		Torrent Pharmaceuticals Ltd., Ahmedabad, 01/53/8/674/AM-12/T-35/IC	19.03.2012	640 nos male & female SHR Rats	32.32	Approved as per the recommendations of AHD&F conveyed vide OM No.102-14/2012-Trade dated 7.5.2012.
27		Glenmark Pharmaceuticals Ltd., Mumbai, 01/53/8/681/AM-12/G-43/IC	22.03.2012	3700 Rats, Mice & Guinea Pig (Female & male)	212.66	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-16/2012-Trade dated 7.5.2012.
28		Lupin Ltd., Mumbai 01/53/8/684/ AM-12/L-20/IC	23.03.2012	16920 Nos Rats & Mice	3.77	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-4/2012-Trade dated 15.5.2012.
29		Tata Institute of Fundamental Research, Mumbai, 01/53/8/597/AM-12/T-34/IC	22.03.2012	8 pair of CREB Conditional Knockout mice and Nestin Cre ER mice	3	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-70/2011-Trade dated 15.4.2012.
31		Syngene International Ltd., Bangalore 01/53/8/669/AM-12/S-155/IC	14.03.2012	44763 nos of Mice and Rats	33.9	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-31/2012-Trade dated 7.5.2012.
'ART-IV (DGCA)			-	-	-	-
2		TV Sundram Iyengar & Sons Ltd., Madurai 01/53/8/90/AM13/T-5/IC	16.5.2012	One 2nd hand Piaggio P 180 Avanti - II (Turbo Prop) Aircraft	51.59	Approved as per the recommendations of DGCA conveyed vide letter No.5-2102/2011-AI(2) dated 7.5.2012.
PART-V (D/o Defence Production)						
1		Larsen & Toubro Ltd., Mumbai 01/53/8/72/AM13/L-2/IC	4.5.2012	Various items as detailed in the application	1589.95	Approved subject to comments from Ministry of Defence.
'ART-VI (DIPP)				-	-	-
1		Simran Rubber Industries, Saharanpur 01/53/8/397/AM12/S-99/IC	11.11.2011	Scrap Rubber/ Substandard Grade of Natural Rubber---200 MTs	100.1	Approved 200 MTs as per recommendations of MOEF conveyed vide OM No.23-14/2011-HSMD dated 11.5.2012 and DIPP U.O. No.9/31/2011-TSW dated 9.3.2012.
'ART-VIII (MOEF)						
13		Global Lead Alloys, Tamilnadu 01/53/8/235/AM12/G-22/IC	28.4.2012	Restoration of 1523.90 MTs of Lead Battery Scrap under Import authorisation		Approved for restoration of quantity of 1523.90 MTs under Import Authorisation, subject to condition that

							total permission should not exceed 2000 MTs under I/A and Advance Authorisation.
ART-IX [MOEF(O)]							
	6	Royal Industries, Delhi 1/53/8/640/AM12/R-45/IC	0-	9.3.2012	800 MTs HCFC 141 B	780	Approved for actual use as per recommendations of MOEF conveyed vide OM No.11/2/2012-OC dated 11.5.2012.
	15	OCV Reinforcements Manufacturing pvt. Ltd., Hyd, 01/53/8/588/AM-12/O-7/IC		14.02.2012	660,000 Kgs of Blowing Agent HCFC Blend R142B/R22 (60%/40%)	964.14	Approved for actual use as per recommendations of MOEF conveyed OM dated 9.5.2012.
	17	Sri Neurocare Pvt. Ltd., Delhi 01/53/8/23/AM12/S-3/IC		12.4.2012	70 Nos. Air conditioners with R-22 gas	16.15	Approved for actual use as per recommendations of MOEF conveyed vide OM dated 26.4.2012.
	22	Pan Gulf Stallion India Pvt. Ltd., Mumbai 01/53/8/15/AM13/P-1/IC		9.4.2012	50 MTs Recycled / Reclaimed Halon 1301	255	Approved for actual use as per recommendations of MOEF conveyed vide OM No.11/5/2012-OC dated 9.5.2012.
	25	Whirlpool of India Ltd., Gurgaon 01/53/162/52/AM13/W-1/IC		23.4.2012	1,1- Dichloro- 1 Fluroethane (141- B) Refrigerant Gas 141-B- 1350 MT	2016.22	Approved for actual use as per recommendations of MOEF conveyed vide OM dated 30.4.2012.
	31	HLS Asia Ltd., Delhi 01/53/8/30/AM13/H-1/IC		18.4.2012	8 Nos. Air conditioners with HCFC 22	4.92	Approved for actual use as per recommendations of MOEF conveyed vide OM dated 9.5.2012.
ART-X [MOEF(WL)]							
2.	8	Shri Rahoul Rai, 01/53/8/175/AM11/R-15/IC		7.7.2010	57 Hunted Animal Trophies as detailed in the application	4.13	Approved as per MOEF recommendations [O.M. No.3-1/2004/WL-I(pt) dated 10.4.2012] for import of 20 Nos. Hunting Trophies. Imports of rest of the Hunting Trophies are not allowed.
	9	Shri Ansari Javed 01/53/8/176/AM11/J-8/IC		8.7.2010	38 Hunted Animal Trophies as detailed in the application	2.96	Approved as per MOEF recommendations [O.M. No.3-1/2004/WL-I(pt) dated 10.4.2012] for import of 20 Nos. Hunting Trophies. Imports of rest of the Hunting Trophies are not allowed.
	10	Gusti J. Noria, Hyderabad 01/53/8/365/AM11/G-28/IC		7.10.2010	52 Hunted Animal Trophies as detailed in the application	3.59	Approved as per MOEF recommendations [O.M. No.3-1/2004/WL-I(pt) dated 10.4.2012] for import of 20 Nos. Hunting Trophies. Imports of rest of the Hunting Trophies are not allowed.

	11	Dr. T. Prabhakar Chowdhary 01/53/8/524/AM11/T-41/IC 01/53/8/523/AM11/T-42/IC 01/53/8/521/AM11/T-44/IC 01/53/8/526/AM11/T-45/IC 01/53/8/525/AM11/T-46/IC	12.2.2011	37 + 19 + 13 + 20 + 5 = 94 Nos. Hunting Trophies as detailed in 05 applications		Approved as per MOEF recommendations [O.M. No.3-1/2004/WL-I(pt) dated 10.4.2012] for import of 20 Nos. Hunting Trophies. Imports of rest of the Hunting Trophies are not allowed.
6.	12	T. Aditya Chowdhary, Andhra Pradesh 01/53/8/527/AM11/T-47/IC 01/53/8/522/AM11/T-43/IC	24.2.2011	8 + 3 = 11 Hunted Trophies as detailed in 02 applications		Approved as per MOEF recommendations [O.M. No.3-1/2004/WL-I(pt) dated 10.4.2012] for import of 09 Nos. Hunting Trophies. Imports of rest of the Hunting Trophies are not allowed.
ART-XI (PESO)						
7.	2	Focus Energy Ltd., New Delhi, 01/53/8/636/AM-12/F-14/IC	09.03.2012	80 nos of Fracture Charges 104S, UO349 20 meter of Detonating Cord 1.4D UNO289 5 nos of Magneto Electric Detonator 1.4S, UNO456	55.12	Approved as per the recommendation of PESO conveyed vide letter No.E- 25(38)/81/2009 dated 13.4.2012.
ART-XVI (MHA)						
	17	Solaroy Engineers P Ltd., Mumbai 01/53/8/26/AM13/S-4/IC	16.4.202	9 Pcs Nigh Vision Goggles	9.64	Approved as per the recommendation of MHA conveyed vide their OM NO.IV-24011/5/2012- Prov.I dated 16.5.2012.
	20	National Security Guard, New Delhi 01/53/162/21/AM13/N-1/IC	4.4.2012	Spare Parts for Glock 17 Pistol as detailed in the application	49.25	Approved as per the recommendation of MHA conveyed vide their ID No.IV-12011/140/2011- Prov.II dated 14.4.2012.
	21	Elcome Marine Services P Ltd., Mum 01/53/8/41/AM13/E-3/IC	23.4.2012	One Victor D750 Tranmsmitter Complete with all accessories	10.41	Approved as per the recommendation of MHA conveyed vide their OM NO.IV-24011/5/2012- Prov.I dated 16.5.2012.
	22	Elcome Marine Services P Ltd., Mum 01/53/8/49/AM13/E-4/IC	25.4.2012	One WM RB II Radar Beacon complete	5.46	Approved as per the recommendation of MHA conveyed vide their OM NO.IV-24011/5/2012- Prov.I dated 16.5.2012.
	23	National Security Guard, New Delhi 01/53/162/27/AM13/N-4/IC	16.4.2012	27 Nos. Bomb Suit	434.17	Approved as per the recommendation of MHA conveyed vide their OM dated 3.5.2012.
	24	National Security Guard, Delhi 01/53/162/46/AM13/N-3/IC	13.4.2012	Non Magnetic Tool Kit ASW -36 Version	56.34	Approved as per the recommendation of MHA conveyed vide their ID No.IV-12011/40/2011- Prov.II dated 30.4.2012.
	25	DG&IF of Police, Jharkhand	2.5.2012	One Water Jet Disruptor	18	Approved as per the

		01/53/162/70/AM13/J-4/lc		and 100 Nos. Electrically primed rounds (Brass Case), self contained with water seal of varying strengths		recommendation of MHA conveyed vide their OM NO.IV-24011/5/2012- Prov.I dated 16.5.2012.
26	Fibroplast Marine P Ltd. Delhi	01/53/8/13/AM13/F-1/IC	18.4.2012	2 Nos Radar Apparatus, Radio Navigational Aid Apparatus and Radio Remote Control Apparatus	6.17	Approved as per the recommendation of MHA conveyed vide their OM NO.IV-24011/5/2012- Prov.I dated 16.5.2012.
30	DG of Police, Maharashtra Rajya Police, Mumbai	01/53/8/75/AM13/M-7/IC	9.5.2012	5000 Nos. 338 LAPUA Magnum Scenar Sniper Ammunition	19.77	Approved as per the recommendation of MHA conveyed vide their order No.IV-12011/15/2007- Prov.II Dated 23.3.2012.
32	Progressive Infoways, Delhi	01/53/8/55/AM13/P-6/IC	27.4.2012	1000 PCs GPS Vehicle Trackers	30	Approved subject to condition that record for standard conditions No. (i) to (iii) shall be maintained by firm and condition No. (iv) by local police authority. The case is to be placed before PRC along with all cases approved earlier for ratification.
PART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)						
2	Michelin India Tyres Pvt. Ltd., Limited, Faridabad	01/53/8/8/32/AM13/M-4/IC	8.2.2012	20 Tyres Michelin 16.00 R 20 XZL Tube Less Radial Tyres (Non ISI) 173/170 G	11.18	Approved for supply to Mumbai Airport in relaxation of section 3(f) of Quality Control Order 2009.
PART-XVIII (MISC)						
3	Shirpur Gold Refinery Ltd., Dhule,	01/53/8/293/AM12/S-80/IC	9.9.2011	1800 Kgs Dore Gold content upto 95%	488 crores	Approved for import of Gold Dore (upto 95% purity) for their 6 months requirement for the refining to be carried out by them.
5	MMTC-PAMP India P Ltd., Delhi	01/53/8/83/AM13/M-10/IC	14.5.2012	60 MTs Gold Dore Bars and 350 MTs Silver Dore Bars	1730100	Approved for import of Gold Dore (upto 95% purity) for their 6 months requirement for the refining to be carried out by them.
6	Goodyear India Ltd., Faridabad	01/53/8/51/AM13/G-4/IC	26.4.2012	2 Nos. Radioactive Source Sr. 90	20	Approved as per recommendations of D/o Atomic Energy conveyed vide their letter No. AERB/RSD/BG/NR473/2012/ 1084 dated 24.2.2012.
7	Jasch Industries Ltd., New Delhi,	01/53/8/070/AM-12/J-9/IC	1.5.2012	5 Nos. Sr. 90 Beta Source 1.85 GBQ (50 MCI)	0.89	Approved as per recommendations of D/o Atomic Energy conveyed vide their letter No.AERB / RSD/ BG/NR2011/ 2012/

					RSD/ NG/ NR201/ 2012/ 5250 dated 20.4.2012.
8	Jasch Industries Ltd., New Delhi, 01/53/8/069/AM-12/J-8/IC	1.5.2012	10 Nos. Radioactive Material (i) AM-241 111 GBQ (3Ci) Model JIL, (ii) AM 241 11.1 GBQ (300 mCi) and (iii) AM 241 37GBQ (1ci)	33	Approved as per recommendations of D/o Atomic Energy conveyed vide their letter No.AERB / RSD/ NG/ NR201/ 2012/ 5250 dated 20.4.2012.
9	Raymond Limited, Mumbai 01/53/8/64/AM13/R-5/IC	30.4.2012	One Set of Second Hand Capsule of Hot Air Balloon along with accessories	34.6	Approved for actual use and Exhibition purpose only.

3.2 Following 127 applications for import were deferred.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision.
	1	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)-- -132 Nos	56.89	Deferred for want of comments from D/o AHD&F.
	2	Lupin Ltd, Mumbai 01/53/8/485/AM12/L-14/IC	28.12.2011	Beagle Dog (M/F)	24.87	Deferred for want of comments from D/o AHD&F.
	3	Lupin Ltd, Mumbai 01/53/8/484/AM12/L-13/IC	27.12.2011	30 Nos. Beagle Dog	18.69	Deferred for want of comments from D/o AHD&F.
	4	Lupin Ltd., Mumbai 01/53/8/510/AM12/L-15/IC	9.1.2012	56 Nos. Beagle Dog (M/F)	35.19	Deferred for want of comments from D/o AHD&F.
	5	Lupin Ltd., Mumbai 01/53/8/511/AM12/L-16/IC	9.1.2012	6 Nos. Beagle Dog (M/F)	3.91	Deferred for want of comments from D/o AHD&F.
	6	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine----70 Units/Nos.	65.52	D/o AHD&F vide O.M. dated 28.12.2011 has informed that they have sought information from the firm. The information is still awaited.
	7	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A-43/IC	25.10.2011	Beagle Dogs(Male & Female)---276 Nos.	187.53	Deferred for want of comments from D/o AHD&F.
	8	Indian Immunologicals Ltd, Hyderabad 01/53/8/384/AM12/I-23/IC	8.11.2011	Frozen Bovine Semen-- -52,900 Units	32.79	Deferred for want of comments from D/o AHD&F.
	9	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)-- -4050 Kgs.	100	Deferred for want of comments from AHD&F and information from the firm.
	10	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish---780 Nos.	0.49	Deferred for want of comments from AHD&F and information from the firm.
	12	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	Deferred for want of comments from AHD&F and information from the firm.
	13	Dhritiman Datta, Kolkata	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of comments from AHD&F

		01/53/162/1073/AM12/D-28/IC				and information from the firm.
14	Asha Krishnakumar, Tirupur	01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Deferred for want of comments from AHD&F and information from the firm.
15	Provet Genetics Pvt. Ltd., Mharashtra,	01/53/8/550/AM-12/P-39/IC	31.01.2012	3000 Holstein Friesian Cows	4252.5	Deferred for want of comments from D/o AHD&F.
16	Marvel Poultry, Hyderabad	01/53/8/547/AM12/M-59/IC	31.01.2012	Grand parent stock (Poultry Layers) Gallus Domesticus---500 Nos	1.25	Deferred for want of comments from AHD&F and information from the firm.
17	Fortune Associates, Hyderabad	01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
19	M.A. Gaffar, Hyd	01/53/8/527/AM12/M-58/IC	11.1.2012	4 Nos. Baby Pony Horse	0.8	Deferred for want of comments from AHD&F and information from the firm.
20	Karnataka Co-operative Milk Federation, Bangalore	01/53/8/599/AM12/K-25/IC	23.2.2012	Bovine Frozen Seme - (i) Holstein Friesian - 10,000 (ii) Jersey - 10,000	20.46	Deferred for want of comments from AHD&F and information from the firm.
21	Travancore Aquapets, Kochi	01/53/8/583/AM12/T-33/IC	13.2.2012	Ornamental Fish	not given	Deferred for want of comments from AHD&F and information from the firm.
30	Fortune Associates Hyderabad	01/53/8/666/AM12/F-15/IC	13.03.2012	15 pair of Miniature pony, Parma Wallaby and Marmoset	7.75	Deferred for want of comments from D/o AHD&F.
32	Hester Biosciences Ltd., Ahmedabad	01/53/8/670/AM-12/H-40/IC	15.03.2012	700000 nos of SPF Eggs	462.14	D/o AHD&F vide letter dated 20.4.2012 has sought information from the firm.
33	Indo Cyprus Livestock Company, Kerala,	01/53/8/687/AM-12/I-36/IC	28.03.2012	14700 Straws (025ml) frozen Semen Goat Cyprus Shami Goat	250.04	Deferred for want of comments from D/o AHD&F.
34	Matrix India, Pune,	01/53/162/1367/AM-12/M-70/IC	15.03.2012	50 pcs of Common Butterflies and insects	1.55	Deferred for want of comments from D/o AHD&F.
35	Merck Ltd., Mumbai	01/53/8/7/AM13/M-1/IC	13.4.2012	51680 Kgs Fish Lipid Oil	183.29	Deferred for want of comments from D/o AHD&F.
36	Dwarka Sea World, Delhi	01/53/8/17/AM13/D-1/IC	10.4.2012	19,500 Nos. Ornamental Fish	16.21	Deferred for want of comments from AHD&F and information from the firm.
37	Thrombosis Research Institute, Bangalore	01/53/162/9/AM13/T-1/IC	3.4.2012	30 Laboratory Mice	Rs.60/- (Euro 1)	Deferred for want of comments from AHD&F and information from the firm.
38	Glenmark Pharmaceuticals Ltd., Mumbai	01/53/8/11/AM13/G-1/IC	9.4.2012	4556 Mice and Guinea Pig(M/F)	186.22	Deferred for want of comments from D/o AHD&F.
39	R.G. Chitale, Sangli		25.4.2012	166 Nos. Frozen Canadian	CAN\$23,826	Deferred for want of

	39	P.O. Chikla, Sangli 01/53/8/47/AM13/B-4/IC		24 Nos. Frozen Canadian Hides/Skins	405	Deferred for want of comments from D/o AHD&F.
	40	Highgrove Stud & Agricultural Farms, Mumbai 01/53/8/36/AM13/H-3/IC	24.3.2012	24 Nos. Broodmares	405	Deferred for want of comments from D/o AHD&F.
	41	Principal Chief Conservator of Forest (Wildlife), Bhopal 01/53/162/68/AM13/P-5/IC	9.4.2012	13 Nos. Cheetah	Nil	Deferred for want of comments from D/o AHDF& and MOEF(WL)
	42	Broadacres Stud Farm, Bangalore 01/53/8/40/AM13/B-3/IC	23.4.2012	4 Broodmares and Stallion	2270	Deferred for want of comments from D/o AHD&F.
	43	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.2012	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of comments from AHD&F and information from the firm.
ART-II (C&PC)						
	1	Cosmo Films Ltd., New Delhi 01/53/8/6/AM13/C-3/IC	4.4.2012	20,000 Kgs Plastic Waste / Scrap	30	Deferred for want of Comments from C&PC and MOEF
	2	R.K. Plastics, Falna 01/53/162/37/AM13/R-1/IC	13.4.2012	500 MTs Cellulose & Virgin Plastic Waste & Scraps	112.5	Deferred for want of Comments from C&PC and MOEF
	3	Jain Tube Corporation, Falna 01/53/162/36/AM13/G-3/IC	11.4.2012	330 MTs Cellulose & Virgin Plastic Waste & Scraps	74.25	Deferred for want of Comments from C&PC and MOEF
ART-III (Heavy Industry)			-	-	-	-
	1	Bharat Electronics Ltd., Bangalore 01/53/162/1274/aM11/B-1/IC	13.4.2012	28,000 Kgs Chromium Powder	657.48	Deferred. Case may be referred to Department of Information Technology as the end product is Electronic.
ART-IV (DGCA)						
	1	Sri Krishna Educational Trust, Vilupuram 01/53/8/440/AM12/S-114/IC	5.12.2011	Aircraft Cessna 150 B N 7320X, Sl. No.1550-59420) in grounded state.	16.01	Deferred for want of comments from Ministry of HRD.
ART-VI (DIPP)						
	2	S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/399/AM12/S-101/IC	15.11.2011	Used Rubber Tyres (Cut/Shreds)--6000 MTs	150.15	Deferred for want of comments from MOEF
	3	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder--500 MTs	8.35	Deferred for want of comments from MOEF and DIPP.
	4	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.2012	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
	5	Krisgo Miracle Rubber Pvt. Ltd., Andhra Pradesh 01/53/8/629/AM-12/K-28/IC	06.03.2012	500 tons of Waste Latex Glovers, Balloon, Rubber Thread (white & Black) and Natural Rubber Band Scrap	90	Deferred for want of comments from MOEF and M/o P&NG. A d.o. letter may be sent to JS (P&NG)

6	Tyro Energy, bangalore, 01/53/8/685/AM-12/T-36/IC	23.03.2012	20,000 MT of Used Rubber tyre-cut into small Pieces (Shredded tyres) as detailed in application.	14 crores	Deferred for want of comments from MOEF and M/o P&NG.
7	Esszee Manufacturing Pvt. Ltd., Mumbai, 01/53/8/661/AM-12/E-32/IC	13.03.2012	20,000 MTs of Waste, parings and scrap of Rubber	10 crores	Deferred for want of comments from M/o P&NG.
8	Khyati Tradecom P Ltd., Jaipur 01/53/8/20/AM13/K-2/IC	11.4.2012	6000 MTs Used Tyres / shredded tyres scrap	450	Deferred for want of comments from MOEF and M/o P&NG.
9	Kelachanda Elastomers, Kerala 01/53/162/1274/AM11/K-28/IC	2.2.2011	50 MTs Latex Examination Glove Scrap (Industrial Rejects)	13.68	Deferred for want of comments from MOEF.
10	Ambuja Green Products, Jaipur 01/53/8/45/AM13/A-6/IC	24.4.2012	12,000 MTs Used Rubber Tyres / Shredded Tyres scrap	900	Deferred for want of comments from MOEF and M/o P&NG.
11	Bhawati Industries, Hisar 01/53/8/59/AM13/B-5/IC	30.4.2012	1200 MTs Lead Scrap (Radio, Racks and Ropes) and 1800 Mts of Lead Scrap (Rails)	2564.7	Deferred for want of comments from MOEF and M/o P&NG.
12	ILA Industries, Agra 01/53/8/65/AM13/I-5/IC	3.5.2012	2500 MTs Waste, Paring Scrap of Rubber	89.1	Deferred for want of comments from MOEF and M/o P&NG.
13	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.2012	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF and DIPP.
14	Triveni Green Earth Product, Jaipur 01/53/8/44/AM13/T-2/IC	26.4.2012	5400 MTs Used rubber Tyres / Shredded Tyres Scrap	4050	Deferred for want of comments from MOEF and M/o P&NG.
15	Green Transitions, New Delhi 01/53/8/46/AM13/G-2/IC	24.4.2012	21,000 MTs.Old Scraped Tyre Chips	441	Deferred for want of comments from MOEF and M/o P&NG.

ART-VII (ICMR)

1	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived---100 X 20 bot	3.65	Deferred for want of comments from ICMR.
2	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-37/IC	13.03.2012	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred. Applicant may be advised to provided a copy of approved project along with GOI approval letter of project to ICMR for further consideration.

ART-VIII (MOEF)

1	TMEIC Industrial Systems India P Ltd., Hyderabad 01/53/8/599/AM12/T-29/IC	7.2.2012	Two Nos. Printed Circuit BD remanufactured	5.15	Deferred for want of comments from MOEF and DIT.
2	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.2012	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of comments from MOEF and M/o Steel.
3	Radiant Metals & Alloys Pvt. Ltd., Mumbai, 01/53/8/662/AM-12/R-46/IC	13.03.2012	500 Tons of Troma Aluminium Scrap	500	Deferred for want of comments from MOEF.

	4	Samaritan Service Trust, T'nadu 01/53/162/105/AM13/S-7/IC	1.5.2012	343 Units unfurnished Used Computers	6.12	Deferred for want of comments from MOEF and DIT.
	12	Core Centric Engineering Solutions India Pvt. Ltd., Pune 01/53/8/621/MA12/C-49/IC	1.3.2012	3180 Nos. Rejected / Damaged Integrated Circuit Boards	0.64	Deferred for want of comments from DIT.
PART-IX [MOEF(O)]						
	1	Shambu Associates, New Delhi 01/53/8/601/AM12/S-150/IC	23.2.2012	(i) 54.40 MTs R-134A, (ii) 8.72 MTs R404-A, (iii) 9.04 MTs R-407A and (iv) 9.04 Mts R-410 A	1.67	It was decided that a separate meeting may be called in the 2nd week of June 2012 to finalise all the cases relating to import of HCFC Gases. MOEF may also be invited for the meeting.
	2	Lovely Collection, Tamilnadu 01/53/8/657/AM12/L-18/IC	12.3.2012	7110 Nos. Air conditioners containing R-22 Gas	1088.82	As in case no.1
	3	Delite Refrigeration Co, Mum 01/53/8/656/AM12/D-36/IC	12.3.2012	20000 Nos. Air conditioners containing R- 22 Gas	3570	As in case no.1
	4	Mantra India, New Delhi 01/53/8/638/AM12/M-67/IC	9.3.2012	5000 Nos. Air conditioners with R-22 Gas	565	As in case no.1
	5	Kritvi Enterprises, Delhi 01/53/8/639/AM12/K-30/	9.3.2012	5000 ACs with R-22 Gas and Gas R406A, 418A, R152A, R410A, R415A	3712.5	As in case no.1
	7	R.K. Global (Finance) P Ltd., Delhi 01/53/8/641/AM12/R-43/IC	9.3.2012	5000 Nos. Air conditioners with R-22 Gas	0.56	As in case no.1
	8	Galaxy Refrigeration P Ltd., Delhi 01/53/8/626/AM12/G-40/IC	5.3.2012	3000 Nos. Air conditioners	705.03	As in case no.1
	9	Anthem Promotions, New Delhi, 01/53/8/673/AM-12/A-84/IC	19.03.2012	4300 nos of Air Conditioners with R22 Gas	547	As in case no.1
	10	Indian Air Force, Directorate of Procurement FPW, Air HQs, Ministry of Defence, New Delhi, 01/53/8/676/AM- 12/I-34/IC	19.03.2012	44913 Kgs of Halon Gas H-1211/AW ISO 7201-01	739.49	As in case no.1
	11	Anex Industries, New Delhi 01/53/8/18/AM13/A-2/IC	10.4.2012	5500 ACs with HCFC 22 Gas	663	As in case no.1
	12	Industrial Atomizer Co., Mumbai, 01/53/8/686/AM-12/I-35/IC	27.03.2012	112.80 MT of HCFC-141B	130.04	As in case no.1
	13	Ambitious Marketing, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.2012	4200 Units of Air Conditioners	509.53	As in case no.1
	14	Grace Logistics, Tamil Nadu, 01/53/8/690/AM-12/G-44/IC	29.03.2012	9158 sets of Air Conditioner with R-22	1041.83	As in case no.1
	18	Montata Impex P Ltd., Delhi 01/53/8/13/AM-3/M-2/IC	9.4.2012	15640 Kgs HCFC (R-22) Gas	20.84	As in case no.1
	19	JKS Global P Ltd., Delhi 01/53/8/19/AM13/J-2/IC	10.4.2012	5500 ACs with HCFC 22 Gas	663	As in case no.1
	20	Ceasefire Industries Ltd., Mumbai 01/53/8/9/AM13/C-2/IC	4.4.2012	40,000 Kgs HCFC 123 (90%) + HFC 125 (8%) + 2% (Isopropenyl-1-	150	As in case no.1

				Methyl Cyclohexene)		
	21	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	As in case no.1
	23	Kheteshwar Trading Co., Mumbai 01/53/8/58/AM13/K-3/IC	30.4.2012	1100 Pcs Air conditioners with R-22 Gas		As in case no.1
	24	Indus Valley Partners India Ltd., Noida 01/53/8/57/AM13/I-3/IC	3.5.2012	10 Nos. ACs with R-22 Gas	7.52	As in case no.1
	26	Carrier Midia India P Ltd., Gurgan 01/53/8/57/AM13/C-5/IC	27.4.2012	390,000 Nos. Window / Split Air conditioners containing R-22 Gas	14829.28	As in case no.1
	27	Indus Valley Partners India Ltd., Noida 01/53/8/66/AM13/I-4/IC	3.5.2012	66 Nos. Air conditioners containing R-22 Gas	14.72	As in case no.1
	28	Sharp Business Systems India Ltd., Delhi 01/53/8/33/AM13/S-5/IC	23.4.2012	70535 Nos of Air conditioners containing R-22 Gas	13219.32	As in case no.1
	29	Transcold Appliances, Bangalore 01/53/8/52/AM13/T-3/IC	26.4.2012	578 Nos. Chillers and Outdoor Units of Split Air Conditioners containing R-22 Gas	206	As in case no.1
	30	Blue Star Ltd., Mumbai 01/53/162/56/AM13/B-2/IC	18.4.2012	34,000 Kgs Gas Refrigerant R-134 A in 500 g	215.52	As in case no.1

PART-X (MOEF(WL))

	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	3	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
	4	Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C- 11/IC	14.7.2011	07 Nos. Hunted Animal Trophies	0.18	Deferred for want of comments from MOEF(WL).
	5	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.2012	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	6	G Amarendra Reddy & others 01/53/8156/AM12/G-41/IC	5.7.2011	13 Hunted Animal Trophies as detailed in the application	0.47	Deferred for want of comments from MOEF(WL).
	7	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	12	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	13	Hitech Advance Product, Indore 01/53/8/43/AM13/H-5/IC	24.2.2012	6 sets Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifle / Injection Projector and Accessories	5.18	Deferred for want of comments from MOEF(WL).

	14	Rajkot Zoological Park, Rajkot 01/53/8/38/AM13/R-2/IC	19.4.2012	54 Units Syringe Projector & Accessories (as detailed in the application)	1.44	Deterred for want of comments from MOEF(WL).
ART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	3	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	4	Economic Explosives Ltd., Nagpur 01/53/8/76/AM13/E-8/IC	9.5.2012	4100 Kms Shock Tube Nitro Tube	175.87	Deferred for want of comments from PESO.
	5	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R- 4/IC	27.4.2012	10 Million Mtr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO.
ART-XII(PHARMA)						
	1	Cadila Healthcare Ltd., Gujarat 01/53/8/594/AM12/C-47/IC	21.2.2012	6 Kgs Bromo Fluoro Methane	10.59	Deferred for want of comments from D/o Pharma.
	2	Pranav Agro Industries Ltd., Pune 01/53/8/62/AM13/P-7/IC	2.5.2012	40 Mts Niacin (Feed Grade) (Vitamin B3)	127.72	Deferred. Case may be referred to D/o AHD&F for their comments.
	3	Metrochem API P Ltd., Hyderabad 01/53/8/53/AM13/M-5/IC	26.4.2012	2,2,2 Trifluoro Ethanol - 60,000 Kgs	237.1	Deferred for want of comments from D/o Pharma.
ART-XVI(MHA)						
	1	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred for want of information from the firm. A last reminder may be issued giving 15 days time, failing which case may be considered as closed.
	2	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/199/AM-12/G-20/IC	28.7.2011	Guardian Angel----1026 Non Lethal Peper Spray	10.42	Deferred for want of information from the firm. A last reminder may be issued giving 15 days time, failing which case may be considered as closed.
	3	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S-72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred for want of information from the firm. A last reminder may be issued giving 15 days time, failing which case may be considered as closed.
	4	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Deferred for want of comments from MHA.
	5	AKJ Infrastructure, Delhi	20.9.2011	Stun Gun---11299 Nos.	100	Deferred for want of

		01/53/8/302/AM-12/A-35/IC				information from the firm. A last reminder may be issued giving 15 days time, failing which case may be considered as closed.
	6	Trident Infosol Pvt Ltd, New Delhi 01/53/8/410/AM12/T-23/IC	17.11.2010	Optical Sight for Rifle AK-47 Specter 4X RR- BNS Weapon Sight--06 Nos.	3.91	Deferred for want of comments from MHA.
	7	Aligator Design P Ltd., Delhi 01/53/8/496/AM12.A-62/IC	2.1.2012	6 Nos. Optical Sight for Rifle AK-47	s5.72	Deferred for want of comments from MHA.
	8	Dinex India Pvt. Ltd., Uttarakhand 01/53/8/548/AM-12/D-31/IC	23.01.2012	144,000 Cartridge Paper tube	232820	Deferred for want of comments from MHA.
	9	Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/IC	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	Deferred for want of comments from MHA.
	10	Ladlee Exports Import, Delhi 01/53/8/543/AM12/L-17/IC	25.1.2012	12 Eclipse 400 X and One Chimera Hub	3.53	Deferred for want of comments from MHA.
	11	DG of Security SFF, New Delhi 01/53/8/335/AM12/D-20/IC	1.1.2012	Arms and ammunition (Colt 5.56 mm M4 Carbine One Piece Upper Receive) etc.	US\$16405	Deferred for want of comments from MHA.
	12	DG, Central Research Police Force, 01/53/8/585/AM12/C-44/IC	14.2.2012	983 Pcs Arms and Ammunitions	US\$4934.89	Deferred for want of comments from MHA.
	13	Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.2012	15 Nos. Night Vision Binocular	5.71	Deferred for want of comments from MHA.
	14	K.P. Poonacha, Karnataka, 01/53/162/132/AM-12/K-29/IC	07.03.2012	1 nos of Hand Gun	0.1	Deferred for want of comments from MHA.
	15	Dinex India Pvt. Ltd., Uttarakhand, 01/53/8/692/AM-12/D-38/IC	30.03.2012	100,000 nos of Primers and 100,000 Nos. Plastic wads	2	Deferred for want of information from the firm.
	16	National Security Guard, ND, 01/53/8/679/AM-12/N-35/IC	21.03.2012	346 nos of Laser Aiming Device for MP-5	257.95	Deferred for want of comments from MHA.
	18	Surya Engineers, Jaipur 01/53/8/21/MA13/S-1/IC	11.4.2012	43 Industrial Remote Control	2.87	Deferred for want of comments from MHA.
	19	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	27	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.2012	One Racon	23.92	Deferred for want of information from the firm.
	28	CRPF, Delhi 01/53/162/99/AM13/C-6/IC	13.4.2012	10 Nos. Less Lethal Launcher with Impact Projectile as detailed in the application	23	Deferred for want of comments from MHA.
	29	CRPF, Delhi 01/53/162/37/AM13/C-4/IC	19.4.2012	G195 Nos. Gas Cylinder (part of Assault Rifles X-95)	Euro 977	Deferred for want of comments from MHA.
	31	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.2012	Surveying Instruments	9.14	Deferred for want of information from the firm and DOT.
	33	Reliance Port & Terminals Ltd., Gujarat 01/53/8/35/AM12/D-2/IC	19.4.2012	Ground Penetrating Radar (GPR) comprising various items	3.76	Deferred for want of information from the firm

		01/53/8/55/AM12/R-3/IC		VARIOUS ITEMS		IIII.
	34	Airport Authority of India (AAI), New Delhi 01/53/8/56/AM13/A-7/IC	27.4.2012	Airport Surveillance Radar (ASR) with Monopulse Secondary Surveillance Radar Model S Level II	5674.33	Case may be referred to MHA for their comments.
ART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)						
	1	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/572/AM12/M-63/IC	8.2.2012	300 Tyres Michelin 11 R 22.5 XZY3 Radial Tubeless Tyres (Non ISI)	40.12	Deferred for want of confirmation from Min. of Defence.
	3	AnlongIPS Engineering P Ltd., Bangalore 01/53/8/22/AM13/A-4/IC	16.4.2012	50 Tyres M81514 Tire Michelin 16R20 M XZL without "IS Mark"	67.6	Deferred.
ART-XVIII (MISC)						
	4	Department of Horticulture & Cash Crops Development, Sikkim 01/53/162/104/AM13/S-6/IC	1.5.2012	500 Kgs Fresh Ginger	6.54	It was decided to remind Ministry of Agriculture to expedite their comments.
ART-XX (P&NG)						
	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.2012	2000 KL of Waste Oil	1.76	Deferred for want of comments from P&NG

3.2 Following 02 (two) applications were rejected.

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
1	1	Negocios International, Mysore 01/53/162/1004/AM12/N-27/IC	30.11.2011	50 Kgs Powder (Non-Monetary Gold Dust upto 95%) purity	US\$20	Rejected as the documents substantiating their bonafide as Actual user / Refinery not submitted.
2	2	Aditya Niryat, Faridabad, 01/53/162/880/AM12/A-42/IC	27.10.2011	Import of Gold (Non Monetary)	not given	Rejected as the documents substantiating their bonafide as Actual user / Refinery not submitted.

3.3 Following 01 (one) application were granted Ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
1	16	IFB Industries Ltd., Goa 01/53/8/28/AM13/I-2/IC	18.4.2012	51,750 Nos. Air conditioners with R-22 Gas	66.05	Committee accorded ex-post-facto approval to the case approved on file on the recommendation of MOEF.

4. Next meeting will be held on 21.6.2012 (Thursday) at 10.30 AM.

5. The meeting ended with a vote of thanks to the Chair.

-x-x-x